

FORMAT NO. 10: REPORTING FORMATS FOR OFFSITE INSPECTION

INDEX

A. FORMATS PERTAINING TO MFS AND RTAS 2

B. DATA FROM MUTUAL FUNDS: TABLE B1 TO B14 3

C. DATA FROM RTAS- TABLE C1-C13 97

D. DETAILS OF REPORTING REQUIREMENTS AS PER THE PROVISIONS OF THE MASTER CIRCULAR..... 121

A. FORMATS PERTAINING TO MFS AND RTAS

1.1. Tables pertaining to MFs

S. No.	Table Name
1	Monthly Investment Report
2	Monthly AUM Report
3	Monthly Investment Transaction Report
4	Monthly Potential Outflow Factor Report
5	Monthly Risk-O-Meter Report
6	Monthly Potential Risk Class Report
7	Monthly Alignment of Interest Report
8	Quarterly Scheme Accounts Report
9	Annual Scheme Level Expense Report
10	Annual AMC Primary Details Report
11	Quarterly AMC Net Worth Report
12	Quarterly AMC Board and Committee Report
13	Quarterly AMC Complaints Report
14	Quarterly Voting Report

1.2. Tables pertaining to RTAs

S. No.	Table Name
1	Investor Master
2	Investor Bank account details
3	Distributor Details
4	Scheme Master
5	Plan Master
6	NAV Details

7	MF Investor Transaction Details
8	MF Investor Holding Details
9	AMC Master
10	Scheme level RTA AUM
11	Plan level RTA AUM
12	Nominee Master
13	Transaction payout Details

B. Data from Mutual Funds: Table B1 to B14

AMCs have to submit data for all days including the date of holidays. In case there are no changes in the data on holiday date, the data of previous business day may be given for such days. Also, AMCs have to submit Asset under Management (AuM) data for all corresponding days for which investment data is being submitted.

Table B1: Monthly Investment Report

Sr No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	<MONTHLY_INVESTMENT>	-	-	-	Start Tag
2	<DAILY_INVESTMENT>	-	-	-	Start Tag to enter multiple daily

					Investment Data
3	<EXPOSURE_DATE></EXPOSURE_DATE>	DATE	Y	DD/MM/YYYY format	Exposure date
4	<SCHEME_CODE></SCHEME_CODE>	STRING	Y	Maximum 20 length String	Scheme Code
5	<ASSET_TYPE></ASSET_TYPE>	STRING	Y	Please Refer Annexure 'A'	Asset Type for e.g. Equity Shares
6	<INSTRUMENT_TYPE></INSTRUMENT_TYPE>	STRING	Y	Please Refer Annexure 'B'	Instrument type. For e.g. Equity
7	<ISSUER_CODE></ISSUER_CODE>	STRING(50)	N	Maximum 50 characters long String	Issuer Code Internal code to identify issuer of security For IRS, Issuer code would be the internal code of the counterpart

					<p>y with which the IRS has been entered into. Issuer of the security which is being hedged must not appear as Issuer code in case of IRS.</p> <p><i>However, if AMC has transacted in IRS through an electronic trading platform offered by the Clearing Corporation of India Ltd. (CCIL)</i></p>
--	--	--	--	--	--

					<i>and CCIL is the central counterparty for such transactions guaranteeing settlement, issuer code in such instances would CCIL</i>
8	<ISSUER_NAME></ISSUER_NAME>	STRING(50)	N	Maximum 50 character long String	Issuer Name For IRS, Issuer name would be the name of the counterparty with which the IRS has been entered

					<p>into. Issuer of the security which is being hedged must not appear as Issuer Name in case of IRS.</p> <p>However, if AMC has transacted in IRS through an electronic trading platform offered by the Clearing Corporation of India Ltd. (CCIL) and CCIL is the central</p>
--	--	--	--	--	---

					counterparty for such transactions guaranteeing settlement, issuer name in such instances would be CCIL
9	<SECURITY_NAME></SECURITY_NAME>	STRING(100)	N	Maximum 100 character long String	Security Name
10	<ISIN></ISIN>	STRING	N	Maximum 12 Alpha numeric Character long String	ISIN Number For equity derivatives , kindly provide ISIN of underlying securities (wherever applicable)
11	<MATURITY_DATE></MATURITY_DATE>	DATE	N	DD/MM/YYYY format	Maturity Date

					(wherever applicable) For Derivatives such as Futures, Options, ETCD, Expiry date of the contract.
12	<QUANTITY></QUANTITY>	DECIMAL	N	20 Digits number with 6 decimal	Quantity For equity securities, actual quantity. In case of derivatives = lot size*No. of lots. For Debt securities except Securitised Debt, Quantity of security

					<p>held in terms of face value of Rs.100.</p> <p>For Securitized Debt, Quantity of security held in terms of actual face value.</p> <p>In case part redemption has happened by reducing the quantity, provide residual quantity.</p> <p>Cannot be negative if Asset Type is 'Cash'. For</p>
--	--	--	--	--	---

					Asset Type 'Cash' report quantity same as market value/total exposure. .
13	<UNENCUMBERED_QUANTITY></UNENCUMBERED_QUANTITY>	DECIMAL	N	20 Digits number with 6 decimal	Quantity/No of units of security held which is not pledged/lent in any form. Mandatory field for Instrument Type: Equity
14	<MARKET_VALUE></MARKET_VALUE>	DECIMAL	Y	20 Digits number with 6 decimal	Current Market Value

					<p>(For Swaps: Difference of payable and receivable shall be considered as market value. For Futures: Notional market value of the security shall be considered)</p> <p>Cannot be negative if Asset Type is 'Cash'. For Asset Type 'Cash' report market value</p>
--	--	--	--	--	--

					same as quantity/total exposure.
15	<NOTIONAL_VALUE></NOTIONAL_VALUE>	DECIMAL	N	20 Digits number with 6 decimal	Mandatory for Asset Type: Index Futures Stock Futures Index Options - Put Index Options - Call Stock Options - Put Stock Options – Call

					For Futures – Same as Market Value For Options – Strike Price x Quantity
16	<ACCRUED_INTEREST></ACCRUED_INTEREST>	DECIMAL	N	20 Digits number with 6 decimal	Accrued Interest Accrued interest for coupon bearing bonds. For all other non- coupon bearing debt securities (i.e. zero coupon bonds, CPs, CDs, Deep Discount

					Bonds etc.) provide '0'.
17	<TOTAL_EXPOSURE></TOTAL_EXPOSURE>	DECIMAL	Y	20 Digits number with 6 decimal	Total value of the exposure i.e., summation of Market value and accrued interest. Cannot be negative if Asset Type is 'Cash'. For Asset Type 'Cash' report total exposure same as market value/quantity.
18	<FACE_VALUE></FACE_VALUE>	DECIMAL	N	20 Digits number with 6 decimal	Face Value of a unit.

					<p>For Debt, except Securitized Debt Face Value of the Security in terms of 100.</p> <p>For Securitized Debt actual Face value.</p> <p>In case part redemption has happened by reducing the Face Value, provide residual FV</p>
--	--	--	--	--	---

19	<COST_OF_ACQUISITION></COST_OF_ACQUISITION>	DECIMAL	N	20 Digits number with 6 decimal	<p>Acquisition Cost</p> <p>Total cost of acquisition of the security including amortized cost wherever applicable.</p> <p>In futures the cost of acquisition is a notional derived value as the gain/loss is crystallized when futures are closed. For Options,</p>
----	---	---------	---	---------------------------------	---

					<p>the cost can be the premium cost.</p> <p>For Cash, margin and Cash Equivalent's cost and market value would be same.</p>
20	<MARKET_PRICE_PER_UNIT></MARKET_PRICE_PER_UNIT>	DECIMAL	N	20 Digits number with 6 decimal	<p>Market price of an unit</p> <p>For Debt, except Securitised Debt Market Price per unit of the Security in terms of 100.</p>

					For Securitized Debt actual Market Price per unit.
21	<RATING></RATING>	STRING	N	Please Refer Annexure 'C'	<p>Ratings. For e.g. AAA</p> <p>Prevailing rating of the security used for valuation.</p> <p>For unrated security, this field will be "UNRATED".</p> <p>Name of rating agency</p>

					<p>should not be part rating.</p> <p>In case security is rated by multiple CRAs then the lowest rating should be provided (wherever applicable)</p>
22	<RATING_AGENCY></RATING_AGENCY>	STRING	N	Please Refer Annexure 'D'	Raring Agency. For e.g. CARE
23	<LISTED_STATUS></LISTED_STATUS>	STRING	Y	<p>This indicates whether the security is listed or not</p> <p>1 – Listed/To be listed</p> <p>0 – Unlisted</p>	<p>1 if listed or going to be listed (Securities awaiting listing post IPO allotment, Rights shares which are to be listed,</p>

					etc.), 0 if not listed
24	<PFI_PSB_FLAG></PFI_PSB_FLAG>	STRING	Y	This indicates whether the security is issued by an PFI/PSB or not 0– No 1- Yes	PFI PSB Flag
25	<PSU_FLAG></PSU_FLAG>	STRING	Y	This indicates whether the security is issued by an PSU or not 0– No 1– Yes	1 if PSU, 0 if not PSU
26	<BASIC_INDUSTRY_CLASSIFICATION></BASIC_INDUSTRY_CLASSIFICATION>	STRING(60)	N	String with length 60	Industry Classification Basic Industry Classification as per AMFI classification

					(wherever applicable)
27	<SECTOR></SECTOR>	STRING(60)	N	String with length 60	Sector Sector to which the issuer belongs to (Nomenclature of sector should be same as used by AMFI) (wherever applicable)
28	<GROUP_CODE></GROUP_CODE>	STRING(30)	N	String with length 30	Group Code Internal Code used by AMC to identify group companies
29	<SECURITY_CODE></ SECURITY_CODE>	STRING(30)	N	String with length 30	Security Code

					Internal code used by AMC to identify securities without ISIN (to be given only for those securities which does not have ISIN)
30	<CALL_PUT_DATE></ CALL_PUT_DATE>	DATE	N	DD/MM/YYYY format	Call/put date Only to be provided when Call and Put for debt instrument fall on the same day and have same put and call option price,

					otherwise leave blank.
31	OPTION_TYPE></ OPTION_TYPE>	STRING	N	CALL/PUT	Type of an Option To be filled only in case of derivative options contracts – CALL, PUT
32	<ISSUER_FLAG></ ISSUER_FLAG>	STRING	N	Choose the appropriate flag (integer) as per the list below or leave it blank if not applicable: 1 – Issuer is Sponsor of MF 2- Issuer is Associate Company of sponsor 3 - Issuer is Group Company of sponsor	Issuer Flag

				<p>4- Issuer is the group company of the AMC</p> <p>5-Issuer is associate of AMC</p>	
33	< COUPON_RESET_DATE></ COUPON_RESET_DATE>	DATE	N	DD/MM/YYYY format	<p>Coupon Reset Date</p> <p>Next Coupon reset date for floating rate papers, otherwise please leave it blank Whenever the reset is automatic due to benchmark being reset</p>

					automatic lly, give the next coupon date
34	<PRINCIPAL_EXCHANGE></PRINCIPAL_EXCHANGE>	STRING	N	Name of Stock Exchange (Mention the numeric code as per the mapping given below): 1 - NSE 2 - BSE 3 - MSEI 4- Foreign Exchange 5 – MCX 6 – NCDEX 7 - ICEX	Code for Principal Exchange which is used for valuation of the security
35	<YIELD_OF_SECURITY></YIELD_OF_SECURITY>	DECIMAL	N	20 Digits number with 6 decimal	Day end Yield of security. E.g. 7.132
36	<UNSUPPORTED_RATING></UNSUPPORTED_RATING>	STRING(10)	N	Prevailing unsupported rating of the security used for valuation.	Unsupport ed Rating Cannot be blank if 'Rating'

				<p>Name of rating agency should not be part rating.</p> <p>In case security is rated by multiple CRAs then the lowest unsupported rating should be provided</p>	has (CE) as suffix
37	<OUTSTANDING_ISSUANCE></ OUTSTANDING_ISSUANCE >	NUMERIC (20, 5)	N	<p>Outstanding Issuance for ISIN where Asset Type is either</p> <ol style="list-style-type: none"> 1. ReITs 2. InVITs 3. Additional Tier 1 Bonds and Tier II Bonds under Basel III 	<p>Outstanding Issuance</p> <p>In case of ReITs and InVITs provide outstanding units of the issuer, in other cases eg AT1/TIER 2 provide outstanding quantity of that ISIN of that issuer</p>

					<p>Frame work</p> <p>4. Any other such debt instrument which have features of subordination to equity (loss absorption before equity capital) and/or convertible to equity upon trigger of pre specifi</p>	<p>Cannot be blank for Asset Type:</p> <ul style="list-style-type: none"> - Rel Ts - InVI Ts - AT1 Bond - T2 Bond
--	--	--	--	--	---	---

				ed event for loss absorp tion	
38	<BESPOKE_FLAG></BESPOKE_FLAG>	SMALLIN T	Y	This indicates whether the security is bespoke or not 1 – For Bespoke Securities 0 – For other than Bespoke securities	Bespoke Security
39	<MACAULAY_DURATION></MACAULAY_DURATION>	NUMERIC (10,6)	N	Macaulay Duration of the security in years	Macaulay Duration For certain asset type like TREPS etc. Maculay Duration should be in terms of residual maturity or as followed by AMCs for calculation

					of Macaulay Duration in determining overall portfolio duration for duration based funds. Cannot be blank for Instrument Type 'Debt - Money Market' and 'Debt - Non Money Market'
40	<PUT_DATE></PUT_DATE>	DATE	N	Next Date on which Put option can be exercised in case of debt securities having embedded options	Put Date
41	<CALL_DATE></CALL_DATE>	DATE	N	Next Date on which Call option can be exercised by the issuer in case of	Call Date

				debt securities having embedded options	
42	</DAILY_INVESTMENT>	-	-	-	Daily Investment End Tag
43	</MONTHLY_INVESTMENT>	-	-	-	Monthly Investment End tag

Table B2: Monthly AUM Report

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	<MONTHLY_AUM>	-	Y	-	MONTHLY_AUM Starting Tag
2	<DAILY_AUM>	-	Y	-	DAILY_AUM Start Tag [Replicate this block to add multiple records.]
3	<AUM_DATE> </AUM_DATE>	DATE	Y	DD/MM/YYYY format	AUM Date

4	<SCHEME_CODE> </SCHEME_CODE>	VARCHAR(20)	Y	Maximum 20 characters allowed	AMC Scheme Code as per Fund Accountant (FA) data.
5	<AUM_TOTAL> </AUM_TOTAL>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	Total AUM Closing Asset Under Management in Fund Accountant (FA) book
6	<AUM_REG> </AUM_REG>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	AUM – Regular Closing Asset Under Management in FA book
7	<AUM_DIR> </AUM_DIR>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	AUM – Direct Closing Asset Under Management in FA book
8	<IAF_REG> </IAF_REG>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	Investment & Advisory Fees (IAF) – Regular To be given in amount for a day, after excluding GST for Regular Plan
9	<IAF_GST_REG> </IAF_GST_REG>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	GST on Investment & Advisory Fees – Regular GST charged on Investment & Advisory Fees in Regular Plan for a day

10	<OTHER_EXPENSE_REG> </OTHER_EXPENSE_REG>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	Other Expenses – Regular To be given in amount for Regular Plan for a day (all expenses other than IAF and Distribution)
11	<IAF_DIR> </IAF_DIR>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	Investment & Advisory Fees (IAF) – Direct To be given in amount, after excluding GST for Direct Plan for a day
12	<IAF_GST_DIR> </IAF_GST_DIR>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	GST on Investment & Advisory Fees – Direct GST charged on Investment & Advisory Fees in Direct Plan for a day
13	<OTHER_EXPENSE_DIR> </OTHER_EXPENSE_DIR>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	Other Expenses – Direct To be given in amount for Direct Plan for a day (all expenses other than IAF)
14	<DISTRIBUTION_COMMISSION> </DISTRIBUTION_COMMISSION>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	Distribution Commission – Regular To be given in amount after excluding B-30 commission for a day

15	<B30_COMMISSION> </B30_COMMISSION>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	B-30 Commission To be given in amount for a day
16	<BASE_TER_REG> </BASE_TER_REG>	NUMERIC(7,4)	Y	Decimal value up to 7 digits including up to 4 decimals	Base TER – Regular Maximum permissible base TER percentage at the given total AUM as per Regulation 52(6) for a day (in percentage) (after applying the regulatory slabs and arriving at weighted average rate)
17	<BASE_TER_DIR> </BASE_TER_DIR>	NUMERIC(7,4)	Y	Decimal value up to 7 digits including up to 4 decimals	Base TER – Direct Maximum permissible base TER percentage at the given total AUM as per Regulation 52(6) for a day (in percentage) (after applying 18th regulatory slabs and arriving at weighted average rate)
18	<TER_EXC_GST_REG> </TER_EXC_GST_REG>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	Actual TER charged excluding GST – Regular Actual TER in INR terms (value) charged by scheme – Regular plan

19	<TER_EXC_GST_DIR> </TER_EXC_GST_DIR>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	Actual TER charged excluding GST – Direct Actual TER in INR terms charged by scheme – Direct plan
20	<ADDITIONAL_EXPENSE_REG> </ADDITIONAL_EXPENSE_REG>	NUMERIC(7,4)	Y	Decimal value up to 7 digits including up to 4 decimals	Additional Expense under Reg. 52(6A) (c) – Regular In percentage Terms
21	<ADDITIONAL_EXPENSE_DIR> </ADDITIONAL_EXPENSE_DIR>	NUMERIC(7,4)	Y	Decimal value up to 7 digits including up to 4 decimals	Additional Expense under Reg. 52(6A) (c) – Direct In percentage Terms
22	<GST_REG> </GST_REG>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	GST – Regular Total GST charged on Regular Plan for a day in INR terms
23	<GST_DIR> </GST_DIR>	NUMERIC(20,4)	Y	Decimal value up to 20 digits including up to 4 decimals	GST – Direct Total GST charged on Direct Plan for a day in INR terms.
24	</DAILY_AUM>	-	Y	-	DAILY_AUM End Tag
25	</MONTHLY_AUM>	-	Y	-	MONTHLY_AUM End Tag

Table B3: Monthly Transaction Report

Sr No	Field	Data Type	Mandatory	Allowed Character	Comments
1	<MONTHLY_TRANSACTION>	-	-	-	Start Tag
2	<DAILY_TRANSACTION>	-	-	-	Start Tag to enter multiple daily Transaction Data records
3	<TRADE_DATE></TRADE_DATE>	DATE	Y	DD/MM/YY YY format	Trade date of the security
4	<SETTLEMENT_DATE></SETTLEMENT_DATE>	DATE	Y	DD/MM/YY YY format	Settlement date of the security
5	<UNIQUE_REF_NO></UNIQUE_REF_NO>	STRING	Y	Maximum length allowed: 40	Unique identifier for particular transaction
6	<SCHEME_CODE></SCHEME_CODE>	STRING	Y	Maximum length	AMC Scheme Code as per Fund Accountant (FA) data

				allowed: 20	
7	<ISIN></ISIN>	STRING	N	Maximum 12 Alpha numeric Character long String	ISIN of the security (wherever applicable. Otherwise leave blank)
8	<SECURITY_CODE></ SECURITY_CODE>	STRING	N	Maximum length allowed: 30	Internal code used by AMC to identify securities without ISIN
9	<SECURITY_NAME></ SECURITY_NAME>	STRING	Y	Maximum length allowed: 100	Name of the security
1 0	<ISSUER_CODE></ ISSUER_CODE>	STRING	Y	Maximum length allowed: 50	Internal code to identify issuer of security
1 1	<ISSUER_NAME></ ISSUER_NAME>	STRING	Y	Maximum length allowed: 50	Name of the issuer of security
1 2	<ISSUER_FLAG></ ISSUER_FLAG>	NUMERIC	N	1 – Issuer is Sponsor of MF	

				<p>2- Issuer is Associate Company of sponsor</p> <p>3 - Issuer is Group Company of sponsor</p> <p>4- Issuer is the group company of the AMC</p> <p>5- Issuer is associate of AMC</p>	
1 3	<INSTRUMENT_TYPE></INSTRUMENT_TYPE>	STRING	Y	Please Refer Annexure 'B'	<p>Type of instrument based on Annexure B (Same as that of investment holding data structure communicated from time to time)</p> <p>Nomenclature should be based only on the list provided in Annexure B.</p>

1 4	<ASSET_TYPE></ASSET_TYPE>	STRING	Y	Please Refer Annexure 'A'	Asset Type of security based on Annexure A (Same as that of investment holding data structure communicated from time to time) Nomenclature should be based only on the list provided in Annexure A.
1 5	<TRANSACTION_NATURE></TRANSACTION_NATURE>	NUMERIC	Y	1 – Primary 2 – Secondary 3 – Inter-scheme Transfer 4 – Others	
1 6	<TRANSACTION_NATURE_DESC></TRANSACTION_NATURE_DESC>	STRING	N	Maximum length allowed: 40	If <TRANSACTION_NATURE> has value 1, provide either of the two mandatory narrations 'Private Placement' or 'Public Issue'.

					<p>If <TRANSACTION_NATURE> has value 2 and <INSTRUMENT_TYPE> is either of 'Debt - Money Market' or 'Debt - Non Money Market' provide either of the two mandatory narration 'RFQ' or 'Non-RFQ'.</p> <p>If <TRANSACTION_NATURE> has value 4 provide narration for the transaction nature such as Call, Put, Interest Reset, Part Redemption, Maturity, Right Issuance, Bonus, Buy Back, Split etc.</p> <p>It should not be empty if <TRANSACTION_NATURE> has value 1, 2 or 4.</p>
17	<TRANSACTION_TYPE></ TRANSACTION_TYPE>	NUMERIC	Y	1 – Buy 2 – Sell	

1 8	<QUANTITY></QUANTITY>	DECIMAL(2 0,4)	Y	20 digits with 4 decimal	<p>1. For Equity, quantity traded</p> <p>2. For Equity Futures and Options the units traded i.e. Lot size * No. of Lots</p> <p>3. For Debt, except Securitised Debt, Quantity considering the face value as 100.</p> <p>4. For Securitised Debt, actual quantity considering actual face value.</p> <p>In case partial redemption has happened by reducing the Quantity, then provide reduced Quantity.</p>
1 9	<FACE_VALUE></FACE_VALUE>	DECIMAL(2 0,4)	N	20 digits with 4 decimal	<p>1. For Debt, except Securitised Debt, face value of the Security in terms of 100.</p>

					<p>2. For Securitised Debt, actual face value.</p> <p>In case partial redemption has happened by reducing the Face Value, then provide reduced Face Value (wherever applicable).</p> <p>3. Leave blank wherever not applicable</p>
20	<TRANSACTION_PRICE></TRANSACTION_PRICE>	DECIMAL(20,6)	Y	20 digits with 6 decimal	<p>1. For Debt securities except Securitised Debt, per unit price at which security is traded in terms of Rs. 100 till 6 decimal places.</p> <p>2. For Securitised Debt, actual transaction price.</p> <p>(In case of Debt securities, provide clean price i.e. excluding accrued</p>

					<p>interest component. Further, for debt securities mention the clean price in terms of INR)</p> <p>3. For Equity shares, the actual transaction Price.</p> <p>4. For Equity Options, the premium paid/received (Premium in absolute terms viz. without negative or positive sign shall be given)</p> <p>5. For Equity Futures, the price of one unit.</p>
2 1	<TRANSACTION_VALUE></TRANSACTION_VALUE>	DECIMAL(2 0,4)	Y	20 digits with 4 decimal	<p>1. For Debt securities, Transaction_Value = Quantity/unit * Face Value * Transaction_Price / 100</p> <p>2. For Equity Shares, Transaction_Value = Quantity/unit * Transaction_Price</p>

					<p>3. For Equity Options, Transaction_Value = Quantity/unit * Premium</p> <p>4. For Equity Futures, Transaction_Value = Quantity/unit * Transaction_Price</p>
2 2	<ACCRUED_INTEREST></ACCRUED_INTEREST>	DECIMAL(2 0,4)	N	20 digits with 4 decimal	Accrued Interest
2 3	<STATUTORY_LEVIES></STATUTORY_LEVIES>	DECIMAL(2 0,4)	N	20 digits with 4 decimal	Shall include STT, GST, Stamp Duty or any other statutory levy
2 4	<BROKERAGE></BROKERAGE>	DECIMAL(1 2,2)	N	12 digits with 2 decimal	Amount charged towards brokerage
2 5	<GROSS_VALUE></GROSS_VALUE>	DECIMAL(2 0,4)	Y	20 digits with 4 decimal	Gross_Value = Transaction_Value + Accrued_Interest + Statutory Levies + Brokerage

26	<YIELD_OF_SECURITY></YIELD_OF_SECURITY>	DECIMAL(10,6)	N	10 digits with 6 decimal	Traded Yield to Maturity till 4 decimal places (In percentage). Only to be given for debt securities.
27	<MATURITY_DATE></MATURITY_DATE>	DATE	N	DD/MM/YY YY format	Final maturity date of the security (wherever applicable)
28	<RATING></RATING>	STRING	N	Please Refer Annexure 'C'	<p>Prevailing rating of the security used for valuation</p> <p>For unrated security, this field will be "UNRATED"</p> <p>Name of rating agency should not be part of rating.</p> <p>In case security is rated by multiple CRAs then the lowest rating should be provided</p> <p>(Wherever applicable).</p> <p>In case the security has structured obligation or credit</p>

					enhancement, rating should invariably mention (SO) and (CE).
29	<RATING_AGENCY></RATING_AGENCY>	STRING	N	Please Refer Annexure 'D'	Rating agency which provided the rating as in <RATING>
30	<BROKER_NAME></BROKER_NAME>	STRING	N	Maximum length allowed: 100	Wherever trade is done through associate/non associate broker, SEBI registration number of the broker i.e., INZ000292939.
31	<BROKER_FLAG></BROKER_FLAG>	NUMERIC	N	0 – No 1 – Yes	If broker is associated with the sponsor. If broker name is given, then Broker flag is mandatory.
32	<COUNTERPARTY_NAME></COUNTERPARTY_NAME>	STRING	N	Maximum length allowed: 100	i. In case of ISTs, mention scheme name. ii. In case counterparty is a Mutual Fund, complete name of that Mutual Fund, if known

					<p>iii. Counterparty Name may be provided except for following cases:</p> <ul style="list-style-type: none"> a. TREPS/Reverse repo on NDS-OM platform or G-Sec and T-Bill where counterparty is not known. b. Debt transactions in primary market, counterparty Name may be provided on best effort basis. c. For transaction of ETF done by scheme, the Counterparty Name may be kept as blank. d. Transactions in equity shares/ foreign securities/
--	--	--	--	--	--

					<p>futures/ options (derivatives) of equity securities/ overseas MF units/ equity warrants/ Stock Lending and Borrowing mechanism (if on exchange) this field is not to be provided.</p> <p>iv. For remaining counterparties, mention complete name of counter party, if available on best effort basis</p> <p>Ex: If secondary market transaction is done of Buy/Sell on exchange platform in normal trading window, then Counterparty name can be kept blank.</p>
--	--	--	--	--	---

3 3	<COUNTERPARTY_PAN></COUNTERPARTY_PAN>	STRING	N	Maximum length allowed: 20	This field is to be provided for trades with unregistered entities on CBRICS/ICDM/FTRAC.
3 4	<COUNTERPARTY_ID></COUNTERPARTY_ID>	STRING	N	Maximum length allowed: 20	<p>Provide ID of counterparty in the following cases:</p> <p>In case of ISTs, mention scheme code. In case of OTC debt trade in secondary market, mention the Counterparty ID used to report the trade at trade reporting platforms.</p> <p>For Eg- For a CP settled at NSE and reported at F-TRAC, the counterparty ID should be the ID used to report the counterparty at F-TRAC. Similarly, for a NCD trade reported at ICDM/CBRICS, the counterparty should be the id used to report counterparty at ICDM/CBRICS.</p>

					<p>Counterparty ID may be provided except for following cases:</p> <p>a. TREPS/Reverse repo on NDS-OM platform or G-Sec and T-Bill where counterparty is not known.</p> <p>b. For transaction of ETF done by scheme, the Counterparty ID may be kept as blank.</p> <p>c. Transactions in equity shares/ foreign securities/ futures/ options (derivatives) of equity securities/ overseas MF units/ equity warrants/ Stock Lending and Borrowing mechanism (if on exchange) this field is not to be provided.</p>
35	<COUNTERPARTY_FLAG></COUNTERPARTY_FLAG>	NUMERIC	N	1 – Counterparty is	

				<p>Sponsor of MF</p> <p>2- Counterparty is Associate Company of sponsor</p> <p>3 - Counterparty is Group Company of sponsor</p> <p>4- Counterparty is the group company of the AMC</p> <p>5- Counterparty is associate of AMC</p>	
3 6	<EXCHANGE></EXCHANGE>	NUMERIC	N	<p>1 – NSE</p> <p>2 – BSE</p> <p>3 – MSEI</p>	Stock Exchange where the trade is executed and/or settled

				4 – Foreign Exchange 5 – MCX (Multi Commodity Exchange of India Ltd) 6 – NCDEX (National Commodity & Derivatives Exchange Ltd) 7 – ICEX (Indian Commodity Exchange Limited) 8 – Common Exchange	(In case of other securities (including unlisted securities), leave it blank))
37	<OPTION_TYPE></OPTION_TYPE>	STRING	N	CALL PUT	To be filled only in case of equity derivative options contracts mentioning CALL or PUT

3 8	<TRADE_EXEC_TIME></ TRADE_EXEC_TIME>	STRING	N	HH:mm (24 hour format)	<p>Trade execution time as per SEBI circular CIR/IMD/DF/6/2010 dated July 30, 2010 and circular CIR/MRD/DP/10 /2014 dated March 21, 2014.</p> <p>Provide the time for below mentioned cases</p> <p>1. Equity:</p> <p>Trade execution time in system (Only for IST trades)</p> <p>2. Debt:</p> <p>Trade execution time for all trades including ISTs</p> <p>This tag may be excluded in remaining scenarios</p> <p>Trade execution time for debt redemptions may be mentioned as 23:59</p>
--------	--------------------------------------	--------	---	------------------------------	---

					<p>This field may not be provided for following transactions:</p> <ul style="list-style-type: none"> • For TREPS/Reverse Repo • Primary market transactions – Debt (Bonds, CP & CD) • GSec & T Bills
39	</DAILY_TRANSACTION>	-	-	-	Daily Transaction End Tag
40	</MONTHLY_TRANSACTION>	-	-	-	Monthly Transaction End Tag

Annexure

Annexure A

Allowed values for Asset Type:

ADR	AIF	AT1 Bond	Bill Rediscounting Scheme	Borrowing
Cash	Cash Management Bills	CBLO/TREPS	Certificate Of Deposit	Commercial Paper
Commodity Future	Commodity Options	Compulsory Convertible Debenture	Corporate Bonds	Corporate Debt Market Development Fund
Credit Default Swap	Currency Futures	Debentures	Differential Voting Rights Shares	Domestic Mutual Fund Units
Equity Shares	ETF	Foreign Securities	Forward Rate Agreements	FRB/FRN
GDR	Gold	Gold Deposit Scheme	Gold ETF	Gold Monetisation Scheme
Government Bonds	G-Sec Repo	IDR	Index Futures	Index Options - Call
Index Options - Put	Interest Rate Futures	InVITs	Municipal Bonds	Net Current Assets other than cash and borrowing
Non-convertible Preference share	Overseas Mutual Funds Units	Physical Commodities	Preference Shares	ReITs

Repo in Corporate Bond guaranteed by CC	Repo in Corporate Bond not guaranteed by CC	Reverse Repo in Corporate Bond guaranteed by CC	Reverse Repo in Corporate Bond not guaranteed by CC	Reverse Repo in G-Sec
Rights Entitlement	Securitised Debt	Securitised Debt - Retail Housing and/or Affordable Housing	Silver	Silver ETF
Sovereign Gold Bond	STD - Margin	STD With Banks	Stock Futures	Stock Lending & Borrowing
Stock Options - Call	Stock Options - Put	STRIPS	Swaps	T2 Bond
Treasury Bills	Unlisted NCD	Warrants	Zero Coupon Bonds/ Deep Discount Bond	

Annexure B

Allowed values for Instrument Type:

Debt - Money Market	Debt - Non Money Market	Equity	Equity Related Instruments	Others
---------------------	-------------------------	--------	----------------------------	--------

Annexure C

Allowed values for Ratings:

AAA	AA+	AA	AA-	A+	A
A-	BBB+	BBB	BBB-	BB+	BB
BB-	B+	B	B-	C+	C
C-	A1+	A1	A2+	A2	A3+
A3	A4+	A4	Privately Rated	SOVEREIGN	UNRATED
AAA(SO)	AA+(SO)	AA(SO)	AA-(SO)	A+(SO)	A(SO)
A-(SO)	BBB+(SO)	BBB(SO)	BBB-(SO)	BB+(SO)	BB(SO)
BB-(SO)	B+(SO)	B(SO)	B-(SO)	C+(SO)	C(SO)
C-(SO)	D(SO)	AAA(CE)	A1+(SO)	A1(SO)	A2+(SO)
A2(SO)	A3+(SO)	A3(SO)	A4+(SO)	A4(SO)	AA+(CE)
AA(CE)	AA-(CE)	A+(CE)	A(CE)	A-(CE)	BBB+(CE)
BBB(CE)	BBB-(CE)	BB+(CE)	BB(CE)	BB-(CE)	B+(CE)
B(CE)	B-(CE)	C+(CE)	C(CE)	C-(CE)	D(CE)
A1+(CE)	A1(CE)	A2+(CE)	A2(CE)	A3+(CE)	A3(CE)
A4+(CE)		A4(CE)		D	

Annexure D

Allowed values for Rating Agency:

CARE	CRISIL	ICRA
FITCH	BWR	IVR
ACUITE	IND	SMERA

Table B4: Monthly Potential Outflow Factor Report

Sr. No.	Field	Data Type	Mandatory	Allowed Values	Comments
1	<POFF_DATA>	-	-	-	Start Tag
2	<SCHEME_POFF>	-	-	-	Start Tag to enter details pertaining to a particular scheme

3	<EFFECTIVE_DATE> </EFFECTIVE_DATE>	DATE	Y	DD/MM/YYYY format	<ul style="list-style-type: none"> i) Effective date of initial POFF values for applicable new schemes ii) Effective date of updated POFF values if there is a change in the same for any scheme due to back test failure iii) Last day of month for applicable schemes <p>i.e., There will be minimum 1 record for each applicable scheme (last day of the month). Multiple records to be provided for scheme(s) wherein there is a change in POFF details of an existing scheme or when a new scheme is launched.</p>
4	<SCHEME_CODE> </SCHEME_CODE>	STRING	Y	Maximum length allowed: 20	AMC Scheme Code as per Fund Accountant (FA) data

5	<RAR_OUTFLOW_1> </RAR_OUTFLOW_1>	DECIMAL	Y	Total Digits Allowed: 5 Decimal Digits Allowed: 4	Potential outflow factor (RaR) in 1st category – (0 to 1 Cr)
6	<RAR_OUTFLOW_2> </RAR_OUTFLOW_2>	DECIMAL	Y	Total Digits Allowed: 5 Decimal Digits Allowed: 4	Potential outflow factor (RaR) in 2nd category – (1 Cr to 5 Cr)
7	<RAR_OUTFLOW_3> </RAR_OUTFLOW_3>	DECIMAL	Y	Total Digits Allowed: 5 Decimal Digits Allowed: 4	Potential outflow factor (RaR) in 3rd category – (5 Cr to 100 Cr)
8	<RAR_OUTFLOW_4> </RAR_OUTFLOW_4>	DECIMAL	Y	Total Digits Allowed: 5 Decimal Digits Allowed: 4	Potential outflow factor (RaR) in 4th category – (> 100 Cr)
9	<CRAR_OUTFLOW_1> </CRAR_OUTFLOW_1>	DECIMAL	Y	Total Digits Allowed: 5 Decimal Digits Allowed: 4	Potential outflow factor (CRaR) in 1st category – (0 to 1 Cr)

10	<CRAR_OUTFLOW_2> </CRAR_OUTFLOW_2>	DECIMAL	Y	Total Digits Allowed: 5 Decimal Digits Allowed: 4	Potential outflow factor (CRaR) in 2nd category – (1 Cr to 5 Cr)
11	<CRAR_OUTFLOW_3> </CRAR_OUTFLOW_3>	DECIMAL	Y	Total Digits Allowed: 5 Decimal Digits Allowed: 4	Potential outflow factor (CRaR) in 3rd category – (5 Cr to 100 Cr)
12	<CRAR_OUTFLOW_4> </CRAR_OUTFLOW_4>	DECIMAL	Y	Total Digits Allowed: 5 Decimal Digits Allowed: 4	Potential outflow factor (CRaR) in 4th category – (> 100 Cr)
13	</SCHEME_POFF>	-	-	-	Scheme Data End Tag
14	</POFF_DATA>	-	-	-	End Tag

Table B5: Monthly Risk o Meter Report

Sr. No.	Field	Data Type	Mandatory	Allowed Values	Comments
1	<ROM_DATA>	-	-	-	Start Tag
2	<SCHEME_ROM>	-	-	-	Start Tag to enter details pertaining to a particular scheme
3	<EFFECTIVE_DATE> </EFFECTIVE_DATE>	DATE	Y	DD/MM/YYYY format	<ul style="list-style-type: none"> i. Effective date of initial Risk-O-Meter value for new scheme. ii. Effective date of updated Risk-O-Meter value if

					<p>there is a change in the same for any scheme.</p> <p>iii. Last day of month for all schemes i.e., There will be minimum 1 record for each scheme (last day of the month). Multiple records to be provided for scheme(s) wherein there is a change in</p>
--	--	--	--	--	---

					ROM details of an existing scheme or when a new scheme is launched.
--	--	--	--	--	---

4	<SCHEME_CODE> </SCHEME_CODE>	STRING	Y	Maximum length allowed: 20	AMC Scheme Code as per Fund Accountant (FA) data
---	---------------------------------	--------	---	----------------------------	--

5	<ROM_LEVEL> </ROM_LEVEL>	STRING	Y	1 2 3 4 5 6	1-Low Risk 2-Low to Moderate Risk 3-Moderate Risk 4-Moderately High Risk 5-High Risk 6-Very High Risk
6	<ROM_VALUE> </ROM_VALUE>	DECIMAL	Y	Total Digits Allowed: 4 Decimal Digits Allowed: 2	Rom Value of the scheme.

7	<CRV> </CRV>	DECIMAL	N	<p>Total Digits Allowed: 4 Decimal Digits Allowed: 2</p>	<p>Credit Risk Value (CRV) of a <u>debt scheme</u> shall be the weighted average of credit risk value of each instrument in the portfolio of the scheme; the weights based on their proportion in scheme's AUM. For <u>other schemes</u>, this tag may not be provided.</p>
---	--------------	---------	---	---	---

8	<LRV> </LRV>	DECIMAL	N	Total Digits Allowed: 4 Decimal Digits Allowed: 2	<p>Liquidity Risk Value (LRV) of a <u>debt scheme</u> shall be the weighted average of liquidity risk value of each instrument in the portfolio of the scheme; the weights based on their proportion in scheme's AUM.</p> <p>For <u>other schemes</u>, this tag may not be provided.</p>
9	<MACAULAY_DURATION> </MACAULAY_DURATION>	DECIMAL	N	Total Digits Allowed: 4 Decimal Digits Allowed: 2	<p>Macaulay Duration of the scheme.</p>

10	</SCHEME_ROM>	-	-	-	Scheme Data End Tag
11	</ROM_DATA>	-	-	-	End Tag

Table B6: Monthly Potential Risk Class Report

Data pertaining to all Debt Schemes (open ended and close ended) may be provided.

Sr. No.	Field	Data Type	Mandatory	Allowed Values	Comments
1	<PRC_DATA>	-	-	-	Start Tag
2	<SCHEME_PRC>	-	-	-	Start Tag to enter details pertaining to a particular scheme

3	<EFFECTIVE_DATE> </EFFECTIVE_DATE>	DATE	Y	DD/MM/YYYY format	<p>i) Effective date of initial PRC values for new scheme.</p> <p>ii) Effective date of updated PRC values if there is a change in the same for any scheme.</p> <p>iii) Last day of month for all schemes i.e., There will be minimum 1 record for each scheme (last day of the month). Multiple records to be provided for scheme(s) wherein there is a change in PRC details of an existing scheme or when a new scheme is launched.</p>
---	---------------------------------------	------	---	-------------------	--

4	<SCHEME_CODE> </SCHEME_CODE>	STRING	Y	Maximum length allowed: 20	AMC Scheme Code as per Fund Accountant (FA) data
---	---------------------------------	--------	---	----------------------------	--

5	<CRV_CLASS> </CRV_CLASS>	STRING	Y	1 2 3	<table border="1"> <thead> <tr> <th>Class to be Specified</th> <th>Allowed Values</th> </tr> </thead> <tbody> <tr> <td>A</td> <td>1</td> </tr> <tr> <td>B</td> <td>2</td> </tr> <tr> <td>C</td> <td>3</td> </tr> </tbody> </table>	Class to be Specified	Allowed Values	A	1	B	2	C	3
Class to be Specified	Allowed Values												
A	1												
B	2												
C	3												
6	<IRRV_CLASS> </IRRV_CLASS>	STRING	Y	1 2 3	<table border="1"> <thead> <tr> <th>Class to be Specified</th> <th>Allowed Values</th> </tr> </thead> <tbody> <tr> <td>I</td> <td>1</td> </tr> <tr> <td>II</td> <td>2</td> </tr> <tr> <td>III</td> <td>3</td> </tr> </tbody> </table>	Class to be Specified	Allowed Values	I	1	II	2	III	3
Class to be Specified	Allowed Values												
I	1												
II	2												
III	3												
7	</SCHEME_PRC>				Scheme Data End Tag								
8	</PRC_DATA>				End Tag								

Table B7: Monthly Alignment of Interest Report

Sr. No.	Field	Data Type	Mandatory	Allowed Values	Comments
1	<AOI_DATA>	-	-	-	Start Tag
2	<EMPLOYEE_LIST>	-	-	-	Employee List Start Tag
3	<EMPLOYEE_DESIGNATION_DTLS>	-	-	-	Start Tag to enter details pertaining to a particular Employee PAN + Designation combination
4	<PAN> </PAN>	STRING	Y	Valid PAN	PAN of the Employee
5	<NAME> </NAME>	STRING	Y	Maximum length allowed: 100	Name of the Employee
6	<DESIGNATION> </DESIGNATION>	STRING	Y	Maximum length allowed: 100	Designation of the Employee

7	<APPOINTMENT_DATE> </APPOINTMENT_DATE>	DATE	Y	yyyy-mm-dd	Date of commencement of employment of Designated Employee for this designation
8	<CESSATION_DATE> </CESSATION_DATE>	DATE	N	yyyy-mm-dd	Date of cessation of employment of Designated Employee for this designation. To be left blank if the designation continues as on date of reporting. Also note the cessation date should not be a date which is post the month for which the file is uploaded.
9	<CESSATION_CAUSE> </CESSATION_CAUSE>	STRING	N	1 2 3 4 5 6	Mandatory if CESSATION_DATE is present. Superannuation-1 Resignation-2 Termination-3 Demise-4 Designation Change -5 Others-6
10	<OTHER_CAUSE> </OTHER_CAUSE>	STRING	N	Maximum length allowed: 100	Mandatory if CESSATION_CAUSE is 6 (Others)
11	<ALL_SCHEMES_OVERSIGHT> </ALL_SCHEMES_OVERSIGHT>	STING	Y	0 1	Whether required to invest in all schemes as per circular (0-No, 1- Yes) e.g. 1 for CEO, CFO, 0 for Fund Manager of a specific scheme

12	</EMPLOYEE_DESIGNATION_DTLS>	-	-	-	Employee Data End Tag
13	</EMPLOYEE_LIST>	-	-	-	Employee List End Tag
14	<FOLIO_LIST>	-	-	-	Folio List Start Tag
15	<FOLIO_DTLS>	-	-	-	Folio Details Start Tag Multiple entries for a PAN if investment made in multiple folios
16	<PAN> </PAN>	STRING	Y	Valid PAN	PAN of the Employee
17	<FOLIO_NUMBER> </FOLIO_NUMBER>	STRING	Y	Maximum length allowed: 20	Folio in which investments are made on behalf of Designated Employee
18	</FOLIO_DTLS>	-	-	-	Folio Details End Tag

19	</FOLIO_LIST>	-	-	-	Folio List End Tag
20	<SCHEME_LIST>	-	-	-	Scheme List Start Tag
21	<SCHEME_DTLS>	-	-	-	Scheme Details Start Tag To be mandatorily provided for PANs where ALL_SCHEMES_OVERSIGHT is 0. Multiple records to be provided for a Designated Employee who has role/oversight in more than one scheme.
22	<PAN> </PAN>	STRING	Y	Valid PAN	PAN of the Employee
23	<SCHEME_CODE> </SCHEME_CODE>	STRING	Y	Maximum length allowed: 20	AMC Scheme Code (as per Fund Accountant (FA) data) in which the Designated Employee has role/ oversight
24	<OVERSIGHT_START_DATE> </OVERSIGHT_START_DATE>	DATE	Y	yyyy-mm-dd	Date on which role of Designated Employee started in this scheme code

25	<OVERSIGHT_END_DATE> </OVERSIGHT_END_DATE>	DATE	N	yyyy-mm-dd	Date on which role of Designated Employee ended in this scheme code To be left blank if oversight continues as on date of reporting. Also note the oversight end date should not be a date which is post the month for which the file is uploaded.
26	</SCHEME_DTLS>	-	-	-	Scheme Details End Tag
27	</SCHEME_LIST>	-	-	-	Scheme List End Tag
28	</AOI_DATA>	-	-	-	End Tag

Table B8: Quarterly Scheme Accounts Report

Sr. No	Field	Data Type	Mandatory	Allowed Character	Comments
1	<SCHEME_ACCOUNTS_DETAILS>	-	-	-	Start Tag

2	<SCHEME_BANK_ACCOUNT_DETAILS>	-	-	-	Parent Tag for all Scheme Bank Accounts details
3	<SCHEME_BANK_ACCOUNT>	-	-	-	Start Tag of each Scheme Bank Account
3.1	<SCHEME_CODE></ SCHEME_CODE>	STRIN G	Y	Scheme Code as per Fund Accountant (FA) data	If a bank Account is associated with all schemes (e.g. Pool Bank Accounts): Use the dummy code "POOL_ACCOUNT"
3.2	<BANK_NAME></BANK_NAME>	STRIN G	Y	Maximum length allowed: 100	
3.3	<IFSC></IFSC>	STRIN G	Y	Valid IFSC Code: E.g.: ICIC000055 5	

3.4	<BANK_ACCOUNT_NUMBER></BANK_ACCOUNT_NUMBER>	STRING	Y	Maximum length allowed: 100	
4	</SCHEME_BANK_ACCOUNT>	-	-		Closing Tag of each Scheme Bank Account
5	</SCHEME_BANK_ACCOUNT_DETAILS>	-	-		Closing Tag of Parent Tag for all Scheme Bank Accounts details
6	<SCHEME_DEMAT_ACCOUNT_DETAILS>	-	-		Parent Tag for all Scheme Demat Accounts details
7	<SCHEME_DEMAT_ACCOUNT>	-	-		Start Tag of each Scheme Demat Account
7.1	<SCHEME_CODE></SCHEME_CODE>	STRING	Y	Scheme Code as per Fund Accountant (FA) data	
7.2	<DP_ID></DP_ID>	STRING	Y		
7.3	<BOID></BOID>	STRING	Y	Length Allowed: 16	

7.4	<CLIENT_ID></CLIENT_ID>>	STRIN G	Y	Maximum length allowed: 100	All trading client IDs for all live schemes associated with respective Demat accounts
8	</SCHEME_DEMAT_ACCOUNT>	-	-		Closing Tag of each Scheme Demat Account
9	</SCHEME_DEMAT_ACCOUNT_DETAILS>	-	-		Closing Tag for Parent Tag for all Scheme Demat Accounts details
10	</SCHEME_ACCOUNTS_DETAILS>	-	-		End Tag

Table B9: Annual Scheme Level Expense Report

Sr. No.	Field	Data Type	Mandator y	Allowed Character	Comment s
1	<SCHEME_LEVEL_EXPENSE>	-	-		Start Tag to enter multiple Scheme Level Expense data

2	<EXPENSE_FROM_DATE></EXPENSE_FROM_DATE>	DATE	Y	YYYY-MM-DD	
3	<EXPENSE_TO_DATE></EXPENSE_TO_DATE>	DATE	Y	YYYY-MM-DD	
4	<SCHEME_CODE></SCHEME_CODE>	STRING	Y	Scheme Code as per Fund Accountant (FA) data	
5	<PLAN_TYPE></PLAN_TYPE>	STRING	Y	Allowed Values: DIRECT REGULAR	
6	<NATURE_OF_EXPENSE></NATURE_OF_EXPENSE>	STRING	Y	Allowed Values as per Annexure I	
7	<EXPENSE_HEAD></EXPENSE_HEAD>	STRING	Y	Allowed Values as per Annexure I	
8	<EXPENSE_CATEGORY></EXPENSE_CATEGORY>	STRING	Y	Allowed Values: TER Non-TER	Flag to identify whether the expense is

					part of TER or not.
9	<EXPENSE_AMOUNT_BOOKED></EXPENSE_AMOUNT_BOOKED>	DECIMAL	Y	Upto 20 Digits number with 6 decimal	
10	</SCHEME_LEVEL_EXPENSE>	-	-		End Tag

Annexure I

Nature of Expense	Expense head
Additional Expense	B30 Expense
Additional Expense	Others expenses under 52(6A)(c)
Additional Expense	GST on IMAF Investment Management and Advisory Fees
Advertisement	Advertisement and Marketing expense

Investor Awareness	Investor Education and Awareness
Notices	Statutory advertisement cost
Operational Expense	Investment Management and Advisory Fees
Operational Expense	Brokerage and transaction cost
Operational Expense	Registrar Fee
Operational Expense	RTA services
Operational Expense	Trustee fees
Operational Expense	Audit fees
Operational Expense	Custodian fees
Operational Expense	CCIL Charges
Operational Expense	PCM (F and O) Charges

Operational Expense	Forex Transaction cost
Operational Expense	Investor communication
Operational Expense	Fund transfer expense
Operational Expense	Bank Charges - Collection
Operational Expense	Bank Charges - Payout
Operational Expense	Account statements costs
Operational Expense	Insurance premium
Operational Expense	Winding up costs
Operational Expense	Distributor commission
Operational Expense	Storage and handling cost for commodities
Operational Expense	Rating fees
Operational Expense	Insurance premia and costs of maintenance of real estate

Operational Expense	Listing fees
Operational Expense	Index Licencing fees
Other Expense	<Please provide any appropriate Expense Head>

Table B10: Annual AMC Primary Details Report (Frequency: Annual)

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	SPONSOR NAME	STRING(100)	Y		Name of the Sponsor
2	SPONSOR PAN	STRING(10)	Y		Sponsor PAN
3	SPONSOR CONTRIBUTION	DECIMAL(5,2)	Y		Sponsor Contribution to the Networth in (%) Value must be entered without %
4	NET PROFIT	DECIMAL(20,2)	Y		Net Profit/Loss of the AMC for previous financial year

Table B11: Quarterly AMC Net Worth Report (Frequency: Quarterly)

B11(i) AMC Net Worth Details

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	NET WORTH	DECIMAL(20,2)	Y		Net worth of the AMC at the end of the quarter
2	PAID UP CAPITAL	DECIMAL(20,2)	Y		Total Paid up capital of the AMC
3	FREE RESERVE	DECIMAL(20,2)	Y		Free Reserve of the AMC
4	REVALUATION RESERVE	DECIMAL(20,2)	Y		Revaluation Reserve of AMC
5	MISC EXPENSES	DECIMAL(20,2)	Y		Miscellaneous expenses not written off
6	REVENUE EXPENDITURE	DECIMAL(20,2)	Y		Adjusted or deferred Revenue Expenditure
7	INTANGIBLE ASSETS	DECIMAL(20,2)	Y		Intangible assets
8	ACCUMULATED LOSSES	DECIMAL(20,2)	Y		Accumulated Losses
9	DEFERRED TAX ASSETS	DECIMAL(20,2)	Y		Deferred Tax Assets of AMC
10	LPCC	DECIMAL(20,2)	Y		Contribution to LPCC
11	LOANS AND ADVANCES	DECIMAL(20,2)	Y		Loans and advances given to sponsor, associates and group companies of

					sponsor, and associates and group companies of AMC
12	SHARE PREMIUM	DECIMAL(20,2)	Y		Share Premium
13	REQ MIN NET WORTH	DECIMAL(20,2)	Y		Required Minimum Net worth

B11(ii) Liquid Net Worth Details

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	DATE OF LIQUID NETWORTH	DATE	Y	YYYY-MM-DD	Reporting for non-working day (i.e. Saturday, Sunday or any other holiday: AMC should provide the data for all the days but they can consider the value of last working day for reporting.
2	INVESTMENT CATEGORY	STRING	Y	Allowed Values: <ul style="list-style-type: none"> • Cash • Investment in Money market instruments • Government securities • Treasury bills 	

				<ul style="list-style-type: none"> • REPO on government securities • AAA Rated debt securities with no bespoke arrangement • Mutual Fund Units as permitted by SEBI for maintaining liquid net worth from time to time 	
3	ISSUER NAME	STRING	Y		Name of the company in case of investment other than cash
4	ISIN	STRING	N		ISIN of the security
5	ASSOCIATION FLAG	INTEGER	Y	0 / 1	0 for Associated 1 for not associated
6	AMOUNT	DECIMAL(20,2)	Y		Amount for each category

Table B12: Quarterly AMC Board and Committee Report (Frequency: Quarterly)

B12(i) Board Composition Details

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	COMMITTEE NAME	STRING	Y	This may include the following values: 1. Board of Directors 2. Board of Trustees 3. Audit Committee of Trustees 4. Audit Committee of AMC 5. RMC of Trustees 6. RMC of AMC 7. Unit Holder Protection Committee 8. Valuation Committee 9. Valuation Committee – Equity 10. Valuation Committee - Debt 11. Investment Committee 12. Investment Committee – Equity 13. Investment Committee – Debt 14. Technology Committee	
2	MEMBER NAME	STRING(100)	Y		Name of the Member
3	DESIGNATION	STRING(100)	Y		Designation of the Member
4	CHAIRPERSON FLAG	INTEGER	Y	0 / 1	0 – No 1 - Yes
5	INDEPENDENT FLAG	INTEGER	Y	0 / 1	0 – No 1 - Yes
6	MEMBER PAN	STRING	Y	Valid PAN	PAN of the Member

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
7	MEMBER DIN	STRING	N		DIN of the member. In case of expert appointed on the committee, the field may be left blank.
8	EXPERIENCE	STRING	Y	AMC should fill only one value based on the maximum experience of the member. This may include the following values: 1. Accounts 2. Finance or financial sector 3. Law 4. Administration 5. Technology 6. Others	
9	APPOINTMENT DATE	DATE	Y	YYYY-MM-DD	Date from which he/she is the member of committee/board
10	TENURE	INTEGER	N		No. of months for which the

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
					independent director is appointed. Mandatory if INDEPENDENT FLAG is 1
11	CESSATION DATE	DATE	N	YYYY-MM-DD	Date of cessation from the designation
12	CESSATION CAUSE	STRING	N	Reason for cessation: <ul style="list-style-type: none"> • Death • Disqualified • Terminated • End of Tenure • Resignation • Any Other Reason 	Mandatory if Cessation Date is populated
13	TERM FLAG	INTEGER	N		N th Term of the Director Mandatory if INDEPENDENT FLAG is 1

B12(ii) Member Attendance Details:

S r. N o .	Field	Data Type	Mandatory	Allowed Character	Comments
1	COMMITTEE NAME	STRING	Y	This may include the following values: 1. Board of Directors 2. Board of Trustees 3. Audit Committee of Trustees 4. Audit Committee of AMC 5. RMC of Trustees 6. RMC of AMC 7. Unit Holder Protection Committee 8. Valuation Committee 9. Valuation Committee – Equity 10. Valuation Committee – Debt 11. Investment Committee 12. Investment Committee – Equity 13. Investment Committee – Debt 14. Technology Committee	
2	MEETING DATE	DATE	Y	YYYY-MM-DD	Date on which the meeting took place

3	MEMBER NAME	STRING(100)	Y		Name of the member
4	MEMBER PAN	STRING	Y	Valid PAN	PAN of the member Dummy PAN allowed in case of foreign director, eg: ZZZZZ1234Z Use different dummy PAN for different directors. E.g.: Dir 1 - ZZZZZ0000Z Dir 2 - ZZZZZ0001Z
5	MEMBER DIN	STRING	N		
6	PRESENT FLAG	CHAR(1)	Y	Y / N	Y – Present N - Absent

Table B13: Quarterly AMC Complaints Report (Frequency: Quarterly)

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	COMPLAINT REPORT TYPE	STRING	Y	<ul style="list-style-type: none"> TOTAL Complaint Report 	

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
				<ul style="list-style-type: none"> SCORES Complaint Report 	
2	MONTH DATE	DATE	Y	YYYY-MM-DD	Last Date of the month for which the information is being provided
3	COMPLAINT CODE	STRING(5)	Y	As per Annexure I	
4	OPENING BALANCE	INTEGER	Y		No. of complaints pending at the beginning of the month
5	RECEIVED	INTEGER	Y		No. of complaints received during the month
6	RESOLVED 30	INTEGER	Y		Resolution within 30 days
7	RESOLVED 60	INTEGER	Y		Resolution between 30 and 60 days
8	RESOLVED 180	INTEGER	Y		Resolution took between 60 and 180 days
9	RESOLVED BEYOND 180	INTEGER	Y		Resolution took more than 180 days
10	AVERAGE RESOLUTION TIME	DECIMAL(6,2)	Y		Average time required for resolution of the complaints
11	NON ACTIONABLE	INTEGER	Y		The complaints which are non-actionable
12	PENDING 1 MONTHS	INTEGER	Y		Complaints pending for less than 1 months
13	PENDING 3 MONTHS	INTEGER	Y		Complaints pending for more than 1 and less than 3 months

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
14	PENDING 6 MONTHS	INTEGER	Y		Complaints pending for more than 3 months and less than 6 months
15	PENDING 12 MONTHS	INTEGER	Y		Complaints pending for more than 6 months and less than 12 months
16	PENDING BEYOND 12 MONTHS	INTEGER	Y		Complaints pending for more than 12 months

Table B14: Quarterly Voting Report (Frequency: Quarterly)

B14(i) Vote Cast Report

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	MEETING DATE	DATE	Y	YYYY-MM-DD	Date of the meeting
2	COMPANY NAME	STRING(200)	Y		Name of the company
3	ISIN	STRING	Y		ISIN of the company
4	MEETING TYPE	STRING(3)	Y	<ul style="list-style-type: none"> • AGM • EGM • OTHERS 	
5	RECORD DATE	DATE	Y	YYYY-MM-DD	Record Date for eligibility to Vote

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
6	PROPOSAL BY	STRING(100)	Y		Proposal by management/shareholder
7	PROPOSAL DESCRIPTION	STRING(10000)	Y		Description of the proposal
8	COMPANY RECOMMENDATION	STRING(10000)	Y		Recommendation given by the management of investee company
9	PROXY NAME	STRING(150)	N		Name of the proxy advisor, if any. In case of views of Proxy advisor was not taken, AMC may mention 'Nil'
10	PROXY RECOMMENDATION	STRING	N	Allowed Values <ul style="list-style-type: none"> • For • Against • Abstain 	Mandatory if Proxy Name is not NIL
11	AMC VOTE TYPE	STRING	Y	Allowed Values <ul style="list-style-type: none"> • For • Against • Abstain 	

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
12	REASON	STRING(10000)	Y		Reason supporting the vote decision
13	VOTING BY DIFFERENT SCHEMES	CHAR(1)	Y	Y/N	Different voting given by different schemes
14	SCHEMES ISIN	STRING(200)	N		It shall be mandatory only when above column is 'Y'. This field shall include comma separated ISINs of schemes. In case, the above field is No, it should be blank.

B14(ii) Proxy Voting Details

Sr. No.	Field	Data Type	Mandatory	Allowed Character	Comments
1	QUARTER	STRING	Y	JANUARY-MARCH APRIL-JUNE JULY-SEPTEMBER OCTOBER-DECEMBER	Quarter of the year
2	NUMBER OF RESOLUTIONS	INTEGER	Y		Total No. of resolutions

3	VOTED FOR	INTEGER	Y		No. of resolutions in which AMC has voted in favour of the resolution
4	VOTED AGAINST	INTEGER	Y		No. of Resolution in which AMC has voted against the management recommendation
5	VOTED ABSTAIN	INTEGER	Y		No. of resolution in which the AMC abstain from voting

C. Data from RTAs- Table C1-C13

Table C1: Investor Master

SN	Field Name	Type	Remarks
1	PAN	VARCHAR2(45)	PAN Number
2	FOLIO_NO	VARCHAR2(15)	Folio Number
3	MF_SEBI_REG_NO	VARCHAR2(30)	SEBI registration of the Mutual Fund
4	INVESTOR_FIRST_NAME	VARCHAR2(150)	Investor First Name
5	INVESTOR_MIDDLE_NAME	VARCHAR2(35)	Investor Middle Name
6	INVESTOR_LAST_NAME	VARCHAR2(35)	Investor Last Name
7	GUARDIAN_NAME	VARCHAR2(150)	Guardian Name
8	ADDRESS1	VARCHAR2(120)	Address 1
9	ADDRESS2	VARCHAR2(120)	Address 2
10	ADDRESS3	VARCHAR2(120)	Address 3
11	ADDRESS4	VARCHAR2(120)	Address 4
12	CITY	VARCHAR2(100)	City
13	STATE	VARCHAR2(35)	State Name
14	PINCODE	VARCHAR2(20)	PIN Code
15	COUNTRY	VARCHAR2(35)	Country Name
16	MOBILE_NO	VARCHAR2(40)	Primary Mobile No
17	EMAIL	VARCHAR2(500)	Email Id
18	JH1	VARCHAR2(150)	Second Holder name (Joint holder 1)
19	JH2	VARCHAR2(150)	Third Holder name (Joint Holder 2)
20	JH1_PAN_NO	VARCHAR2(45)	Joint Holder 1 PAN Number
21	JH2_PAN_NO	VARCHAR2(45)	Joint Holder 2 PAN Number
22	GUARDIAN_PAN_NO	VARCHAR2(45)	Guardian PAN Number

23	HOLDING_NATURE	VARCHAR2(35)	Holding Nature SINGLE ANYONE OR SURVIOR JOINT EITHER OR SURVIOR FIRST OR SURVIOR NOT APPLICABLE
24	KYC_STATUS	VARCHAR2(35)	KYC Status of First Holder as PER SCAS logic. Values can be - KYC OK KYC NOT OK KYC NOT DONE KYC PENDING
25	JOINT1_KYC	VARCHAR2(35)	KYC Status of Joint Holder 1 as PER SCAS logic. Values can be - KYC OK KYC NOT OK KYC NOT DONE KYC PENDING
26	JOINT2_KYC	VARCHAR2(35)	KYC Status of Joint Holder 2 as PER SCAS logic. Values can be - KYC OK KYC NOT OK KYC NOT DONE KYC PENDING

27	GUARDIAN_KYC	VARCHAR2(35)	KYC Status of Guardian as PER SCAS logic. Values can be - KYC OK KYC NOT OK KYC NOT DONE KYC PENDING
28	Tax Status	VARCHAR2(100)	Tax Status Description
29	RTA_CODE	VARCHAR2(20)	CAMS/ KARVY / FT/DB/SUN
30	PEKRN_FH	VARCHAR2(15)	PAN Exempted KRA Reference Number of 1st holder
31	PEKRN_JH1	VARCHAR2(50)	PAN Exempted KRA Reference Number of 2nd holder
32	PEKRN_JH2	VARCHAR2(50)	PAN Exempted KRA Reference Number of 3rd holder
33	PEKRN_G	VARCHAR2(15)	PAN Exempted KRA Reference Number of Guardian
34	Income Slab	varchar2(40)	Income Slab
35	Gender	VARCHAR2(10)	Gender MALE FEMALE NA OTHERS
36	DOB	DATE	Date of Birth in YYYY-MM-DD format For non-individuals, date of incorporation will be returned wherever available
37	Nationality	VARCHAR2(40)	Nationality
38	Occupation	VARCHAR2(100)	Occupation
39	PEP flag	VARCHAR(25)	PEP flag PEP RPEP NPEP
40	DP_CLIENT_ID	VARCHAR2(20)	DP + Client ID

41	INVESTOR CATEGORY	VARCHAR2(40)	Classification is in line with the Annual unit holding pattern information (ASR- Annual Statistical Report) which is submitted at the end of closing day of Financial year. Retail HNI NRI FPI Corporate/Institution/Others
42	ACR_INV	VARCHAR(1)	Mandatory if accredited investor (Y/N) for Specialized investment fund
43	ACR_REG_NO	VARCHAR2(20)	Mandatory if accredited investor column is "Y" and applicable for SIF
44	ACR_REG_NO_EXP	DATE	Mandatory if accredited investor is not blank and applicable for SIF
45	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Table C2: Investor Bank Account Details

SN	Field Name	Type	Remarks
1	MF_SEBI_REG_NO	VARCHAR2(30 BYTE)	SEBI registration of the Mutual Fund
2	RTA_CODE	VARCHAR2(20 BYTE)	CAMS/ KARVY/DB/SUN
3	REF_ID	VARCHAR2(40 BYTE)	RTA Unique Identifier for Bank
4	FOLIO_NO	VARCHAR2(15 BYTE)	Folio_Number
5	BANK_ACCOUNT_NO	VARCHAR2(40 BYTE)	Investor Bank Account Number
6	IFSC_CODE	VARCHAR2(40 BYTE)	Bank IFSC Code
7	PURPOSE	VARCHAR2(50 BYTE)	Pay-In/Payout status
8	ACTIVE	CHAR(1)	Allowed Values : Y/N
9	RECORD_DATE	Date	Date on which either the bank account was added or modified
10	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Table C3: Distributor Details

SN	Field Name	Type	Remarks
1	RTA_CODE	VARCHAR2(20)	CAMS/ KARVY / FT/DB/SUN
2	BROKCODE	VARCHAR2(20)	Distributor Code
3	MF_SEBI_REG_NO	VARCHAR2(30)	SEBI registration of the Mutual Fund
4	BROKNAME	VARCHAR2(70)	Distributor Name
5	ADDRESS1	VARCHAR2(120)	Address 1
6	ADDRESS2	VARCHAR2(120)	Address 2
7	ADDRESS3	VARCHAR2(120)	Address 3
8	ADDRESS4	VARCHAR2(120)	Address 4
9	CITY	VARCHAR2(100)	City

10	STATE	VARCHAR2(35)	This will contain State Name
11	PINCODE	VARCHAR2(20)	PIN Code
12	PHONE	VARCHAR2(40)	Phone Number
13	MOBILE_NO	VARCHAR2(40)	Primary Mobile No
14	CONTACTPER	VARCHAR2(45)	Contact Person Name
15	EMAIL	VARCHAR2(500)	Email Id
16	FAX	VARCHAR2(40)	Fax Number
17	AMFIREGNO	VARCHAR2(40)	AMFI Registration Number
18	PAN	VARCHAR2(45)	PAN Number
19	SELFCERTIFLAG	VARCHAR(1)	Self Certification Flag Y if the self certification provided is currently active; else N
20	ARN EXPIRY DATE	Date	ARN Expiry date in YYYY-MM-DD format. Further, in case of ARN is terminated or suspended the effective date is to be mentioned. Further, this is a mandatory filed.
21	ARN_SUS_FROM	Date	If ARN suspended, then ARN Suspension Start date in YYYY-MM-DD format.
22	ARN_SUS_TO	Date	If ARN suspended, then ARN Suspension End date in YYYY-MM-DD format.
23	SIF_ALLOW_FLAG	VARCHAR(1)	SIF Allow Flag Y if Allowed ; else N
24	SIF_VALID_FROM	Date	SIF Allowed From Date
25	SIF_VALID_TO	Date	SIF Allowed To Date

Table C4: Scheme Master

SN	Field Name	Type	Remarks
1	RTA Code	VARCHAR2(20)	CAMS/KARVY/ FT/DB/SUN
2	MF SEBI Reg No	VARCHAR2(30)	SEBI registration of the Mutual Fund
3	Scheme Code	VARCHAR2(20)	Scheme Code unique for a scheme
4	Scheme Name	VARCHAR2(200)	Scheme Name
5	Nature	VARCHAR2(40)	Open or Close / Interval ended fund OPEN CLOSE INTERVAL SEGREGATED
6	Scheme Category	VARCHAR2(40)	Scheme Category. Kindly refer the sheet "Scheme Category"
7	Scheme Sub Category	VARCHAR2(40)	Scheme Sub Category. Kindly refer the sheet "Scheme Sub Category"
8	MCRID	VARCHAR2(40)	Keep it blank. It is reserved for future use.
9	AMC Scheme Code	VARCHAR2(20)	RTA needs to submit the Scheme Code which is also available at AMC
10	Scheme Code as per SID	VARCHAR2(200)	
11	Scheme Type	VARCHAR2(10)	Allowed Values: Active Passive
12	Scheme Benchmark Code	VARCHAR2(15)	As declared on websites of Index Providers
13	Redemption Frequency	VARCHAR2(20)	(Mandatory where Fund Type – “SIF and Nature- “OPEN/INTERVAL”) Allowed Values: Daily -D

			Weekly- W Fortnightly- F Monthly- M Quarterly-Q Annually-Y Other, Please specify period as multiple of above allowed values (Eg 10 days as 10D, half yearly as 2Q etc)
14	Subscription Frequency	VARCHAR2(20)	(Mandatory where Fund Type – “SIF and Nature- “OPEN/INTERVAL”) Allowed Values: Daily -D Weekly- W Fortnightly- F Monthly- M Quarterly-Q Annually-Y Other, Please specify period as multiple of above allowed values (Eg 10 days as 10D, half yearly as 2Q etc)
15	Redemption Notice Period	NUMERIC(2,0)	(Where Fund Type – “SIF) Allowed Values: 01-15
16	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Scheme Category- Scheme Sub Category Mapping

Scheme Category	Scheme Sub Category
Debt Schemes	Banking and PSU Fund

Debt Schemes	Corporate Bond Fund
Debt Schemes	Credit Risk Fund
Debt Schemes	Dynamic Bond
Debt Schemes	Fixed Term Plan
Debt Schemes	Floater Fund
Debt Schemes	Gilt Fund
Debt Schemes	Gilt Fund with 10 year constant duration
Debt Schemes	Infrastructure Debt Fund
Debt Schemes	Liquid Fund
Debt Schemes	Long Duration Fund
Debt Schemes	Low Duration Fund
Debt Schemes	Medium Duration Fund
Debt Schemes	Medium to Long Duration Fund
Debt Schemes	Money Market Fund
Debt Schemes	Overnight Fund
Debt Schemes	Short Duration Fund
Debt Schemes	Ultra Short Duration Fund
Equity Schemes	Contra Fund
Equity Schemes	Dividend Yield Fund
Equity Schemes	ELSS
Equity Schemes	Flexi Cap Fund
Equity Schemes	Focused Fund
Equity Schemes	Large & Mid Cap Fund
Equity Schemes	Large Cap Fund
Equity Schemes	Mid Cap Fund
Equity Schemes	Multi Cap Fund
Equity Schemes	Sectoral/ Thematic

Equity Schemes	Small cap Fund
Equity Schemes	Value Fund
Hybrid Schemes	Aggressive Hybrid Fund
Hybrid Schemes	Arbitrage Fund
Hybrid Schemes	Balanced Advantage
Hybrid Schemes	Balanced Hybrid Fund
Hybrid Schemes	Conservative Hybrid Fund
Hybrid Schemes	Dynamic Asset Allocation
Hybrid Schemes	Equity Savings
Hybrid Schemes	Multi Asset Allocation
Other Schemes	Capital Protection Oriented Schemes
Other Schemes	Corporate Debt ETF
Other Schemes	Corporate Debt Index Fund
Other Schemes	Equity ETF
Other Schemes	Equity Index Fund
Other Schemes	Fund of Funds Investing Overseas
Other Schemes	Fund of Funds Scheme (Domestic)
Other Schemes	Gold ETF
Other Schemes	G-sec ETF
Other Schemes	G-sec Index Fund
Other Schemes	Hybrid Debt ETF
Other Schemes	Hybrid Debt Index Fund
Other Schemes	Other ETF
Other Schemes	Silver ETF
Solution Oriented Schemes	Children's Fund
Solution Oriented Schemes	Retirement Fund
Equity Schemes	Equity Long-Short Fund(SIF)

Equity Schemes	Equity Ex-Top 100 Long-Short Fund(SIF)
Equity Schemes	Sector Rotation Long-Short Fund(SIF)
Debt Schemes	Debt Long-Short Fund(SIF)
Debt Schemes	Sectoral Debt Long-Short Fund(SIF)
Hybrid Schemes	Active Asset Allocator Long-Short Fund(SIF)
Hybrid Schemes	Hybrid Long-Short Fund(SIF)

Table C5: Plan Master

SN	Field Name	Type	Remarks
1	RTA Code	VARCHAR2(20)	CAMS/KARVY/ FT/DB/SUN
2	MF SEBI Reg No	VARCHAR2(30)	SEBI registration of the Mutual Fund
3	Scheme Code	VARCHAR2(20)	Scheme Code from Scheme Master
4	Plan Code	VARCHAR2(20)	Scheme Plan Code unique to each Plan
5	Option Code	VARCHAR2(5)	Option Code - Z - Growth N - Dividend Reinvestment Y - Dividend Payout
6	Open Date	DATE	NFO Open Date in YYYY-MM-DD format
7	Close Date	DATE	NFO Close Date in YYYY-MM-DD format
8	ISIN	VARCHAR2(15)	ISIN
9	Plan Type	VARCHAR2(20)	Plan Type DIRECT REGULAR
10	Maturity Date	DATE	For close ended schemes, the date of maturity in YYYY-MM-DD format

11	Plan Description	VARCHAR(50)	Should include remaining description of the scheme plan including the plan level and option level information
12	Allotment Date	DATE	Allotment date in YYYY-MM-DD format
13	Winding up Date	DATE	Winding up date in YYYY-MM-DD format
14	Winding up flag	VARCHAR(3)	Y - Yes N - No
15	Retirement age	NUMERIC(2,0)	65/60 (only applicable for retirement funds i.e. scheme subcategory 'Retirement Fund')
16	Max Entry Age	NUMERIC(2,0)	For retirement schemes, max age for investment
17	Plan Status	VARCHAR(8)	Allowed Values: Active Inactive All existing plans for which no status is provided will be considered as Inactive by default.
18	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Table C6: NAV Details

SN	Field Name	Type	Remarks
1	RTA_CODE	VARCHAR2(20)	CAMS/ KARVY / FT/DB/SUN
2	MF_SEBI_REG_NO	VARCHAR2(30)	SEBI registration of the Mutual Fund
3	SCHEME_CODE	VARCHAR2(20)	Scheme Code
4	Plan Code	VARCHAR2(20)	Plan Code
5	NAV_DATE	DATE	Applicable NAV Date in YYYY-MM-DD format
6	NAV	NUMERIC(24,8)	NAV that is used for valuation will be provided
7	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Table C7: MF Investor Transaction Details

SN	Field Name	Type	Remarks
1	REF_NO	VARCHAR2(100)	Reference number (Unique Field)
2	RTA_CODE	VARCHAR2(20)	CAMS/ KARVY / FT/DB/SUN
3	MF_SEBI_REG_NO	VARCHAR2(30)	SEBI registration of the Mutual Fund
4	SCHEME_CODE	VARCHAR2(20)	Scheme Code
5	PLAN_TYPE	VARCHAR2(20)	PlanType DIRECT REGULAR
6	FOLIO_NO	VARCHAR2(15)	Folio Number

7	APPLICATION_DATE	DATETIME	Application receipt timestamp in YYYYMMDDHHMMSS format
8	NAV_DATE	DATE	Applicable NAV Date in YYYY-MM-DD format
9	CREDITDT	DATETIME	<p>Timestamp of funds available in the scheme for AMC utilization. Credit realization date to be mandatorily provided wherever Standard Transaction Type is one of the following:</p> <ol style="list-style-type: none"> 1. Purchase 2. SIP Purchase 3. Switch In 3. Dividend Sweep In <p>Further, for Switch In cases like addition of units on account of merger of another scheme, addition of increased units on account of change of Face Value etc. this filed should be provided bases on effective date of merger/change in face value with midnight time.</p>
10	PROCESSDT	DATE	Process Date
11	AMT	FLOAT	The net amount against which units has been allotted or extinguished after adjusting "LOADAMT" and "Statutory Levies".
12	UNITS	NUMERIC(24,8)	Units

13	NAV	NUMERIC(24,8)	NAV
14	POP	NUMERIC(24,8)	Applicable Price (Inclusive Load)
15	TRXN_TYPE	VARCHAR2(100)	Transaction Type description
16	BROKCODE	VARCHAR2(20)	Distributor Code
17	SUB_BRK_CODE	VARCHAR2(20)	Sub Broker Code
18	SUB_BRK_ARN_CODE	VARCHAR2(20)	Sub Broker arn Code
19	LOADAMT	FLOAT	Load Amount
20	TRXN_SIGN	VARCHAR2(1)	Transaction symbol + or -
21	TRANCHARGE	NUMERIC(22,2)	Transaction Charge deducted, for this particular transactions
22	EUIN	VARCHAR2(10)	Employee Unique Identification No. Employee is the employee of distributor
23	TER_FLAG	VARCHAR2(10)	City T - Top B - Below
24	TRXNSOURCE	VARCHAR2(10)	Transaction Source ONLINE OFFLINE OTHERS Others will include transactions such as corporate actions (dividend, scheme merger etc), reversals, triggers (SIP, Event based etc)
25	FT_ACCOUNT_NO	VARCHAR2(13)	FT Account Number Only FT will provide their sub account number, other RTAs will provide blank value
26	Plan Code	VARCHAR(20)	Plan Code
27	Standard Transaction Type	VARCHAR2(40)	Standard Transaction Type prescribed by SEBI
28	Original Txn NO	VARCHAR (100)	Original Transaction reference for rejection/reversal transaction. To be kept blank in other instances

29	Statutory Levies	NUMERIC(24,8)	Any statutory levy such as Stamp Duty, etc. deducted from Gross transaction amount (viz subscription, redemption, switch etc) excluding load amount. (Gross Transaction amount= Amount as per Sr. No. 11+ Statutory Levies as Sr. No. 29+ Load AMT as per Sr. No. 19)
30	Bank Account No	VARCHAR2(40)	Bank Account from which credit happened in case of Purchase/SIP Purchase or to which redemption proceeds were credited ; whichever is the case
31	IFSC Code	VARCHAR2(40 BYTE)	IFSC Code of Bank Account at Serial No. 30
32	Lien Flag	SMALLINT	1 – if transaction is on account of invocation of lien or due to any regulatory action 0 – Otherwise i.e. if transaction is investor initiated transaction
33	Scheme Dividend Record Date	DATE	Scheme Dividend Record Date is to be mandatorily provided wherever Standard Transaction Type is one of the following 1. Dividend Payment 2. Dividend Reinvestment 3. Dividend Sweep In 4. Dividend Sweep Out For Dividend Sweep In Record date should be the record date of transferor scheme. For Dividend Sweep Out Record date should be the record date of transferee scheme.
34	Stock Exchange Flag	SMALLINT	1 – if transaction is done through depository/stock exchange 0 – Otherwise i.e. if transaction is not done through depository/stock exchange

35	Redemption Date	DATETIME	<p>Redemption Request Timestamp(YYYYMMDDHHMMSS) is to be mandatorily provided wherever Standard Transaction Type is one of the following:</p> <ol style="list-style-type: none"> 1. Redemption 2. Switch Out 3. Dividend Sweep Out <p>Further, for Switch Out cases like reduction of units on account of merger to another scheme, reducing of units on account of change of Face Value etc. this filed should be provided bases on effective date of merger/change in face value with midnight time.</p>
36	Option Code	VARCHAR2(5)	<p>Option Code -</p> <p>Z - Growth</p> <p>N - Dividend Reinvestment</p> <p>Y - Dividend Pay-out</p>

37	IAF Flag	SMALLINT	1 – if transaction falls under Instant Access Facility as per Clause 14.9 of Master circular 0 – Otherwise i.e. if transaction is not under Instant Access Facility
38	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Standard Transaction Types

S.No	Standard Transaction Type
1	Bonus
2	Bonus Rejection
3	Change of Broker In
4	Change of Broker In Rejection
5	Change of Broker Out
6	Change of Broker Out Rejection
7	Creation of units - Segregated Portfolio
8	Creation of units - Segregated Portfolio Rejection
9	Dematerialisation
10	Dematerialisation Rejection
11	IDCW Payment
12	IDCW Payment Rejection
13	IDCW Reinvestment
14	IDCW Reinvestment Rejection
15	IDCW Sweep In
16	IDCW Sweep In Rejection
17	IDCW Sweep Out
18	IDCW Sweep Out Rejection

19	Pledge
20	Pledge Rejection
21	Purchase
22	Purchase Rejection
23	Redemption
24	Redemption Rejection
25	Refund
26	Refund Rejection
27	Rematerialisation
28	Rematerialisation Rejection
29	SIP Purchase
30	SIP Purchase Rejection
31	Switch In
32	Switch In Rejection
33	Switch Out
34	Switch Out Rejection
35	Transfer In
36	Transfer In Rejection
37	Transfer Out
38	Transfer Out Rejection
39	Transmission In
40	Transmission In Rejection
41	Transmission Out
42	Transmission Out Rejection
43	Unpledge
44	Unpledge Rejection

Table C8: MF Investor Holding Details

SN	Field Name	Type	Remarks
1	Holding Date	DATE	Holding date in YYYY-MM-DD format
2	Reserved	VARCHAR(10)	Blank
3	Folio No	VARCHAR2(15)	Folio Number
4	MF Reg No	VARCHAR2(30)	SEBI registration of the Mutual Fund
5	Scheme Code	VARCHAR2(20)	Scheme Code
6	Plan Type	VARCHAR2(20)	Plan Type DIRECT REGULAR
7	Unit Balance	NUMBER(25,8)	Closing Balance as on report generation date and time for the folio and scheme
8	RTA Code	VARCHAR2(20)	CAMS/ KARVY / FT/DB/SUN
9	ISIN	VARCHAR2(15)	ISIN
10	Option Code	VARCHAR(1)	Scheme Reinvest Code - Z - Not Applicable N - Dividend Reinvestment Y - Dividend Payout
11	DMAT Flag	VARCHAR(3)	DMAT Flag Y - Yes N - No

12	Plan Code	VARCHAR(20)	Plan Code
13	Holding Value	NUMBER(25,2)	Closing Balance in Rs
14	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Table C9: AMC Master

SN	Field Name	Type	Remarks
1	MF_SEBI_REG_NO	VARCHAR2(30)	SEBI registration of the Mutual Fund
2	AMC_NAME	VARCHAR2(100)	Name of Mutual Fund
3	RTA_CODE	VARCHAR2(20)	CAMS/ KARVY / FT/DB/SUN
4	AMC_PAN	VARCHAR(30)	PAN of AMC

Table C10: Scheme Level RTA AUM

Sr No.	Field Name	Type	Remarks
1	Scheme AUM Date	DATE	Scheme NAV Date
2	RTA Code	VARCHAR 2(20)	CAMS/KARVY
3	MF SEBI Reg No	VARCHAR 2(30)	SEBI registration of the Mutual Fund
4	Scheme Code	VARCHAR 2(20)	Scheme Code unique for a scheme

5	Scheme RTA AUM Details - Direct Plan	NUMBER(25,4)	Summation of RTA AUM of the Scheme for Direct Plans i.e without distributor
6	Scheme RTA AUM Details - Regular Plan	NUMBER(25,4)	Summation of RTA AUM of the Scheme for Regular Plans i.e with distributor
7	Scheme RTA AUM Details - Other Plan	NUMBER(25,4)	RTA AUM of the Scheme for Other Plan, if any. Please fill this as 0 if the same is not applicable for a particular scheme
8	Scheme RTA AUM Details - Total	NUMBER(25,4)	Scheme level RTA AUM of the Scheme
9	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Table C11: Plan Level RTA AUM

Sr. No.	Field Name	Type	Remarks
1	Plan AUM Date	DATE	Plan NAV Date
2	RTA Code	VARCHAR2(20)	CAMS/KARVY
3	MF SEBI Reg No	VARCHAR2(30)	SEBI registration of the Mutual Fund
4	Scheme Code	VARCHAR2(20)	Scheme Code unique for a scheme
5	Plan Code	VARCHAR2(20)	Plan Code unique to each Plan
6	Plan ISIN	VARCHAR2(12)	ISIN
7	Option Code	VARCHAR(1)	Scheme Reinvest Code - Z - Not Applicable N - Dividend Reinvestment Y - Dividend Payout

8	Plan Units	NUMBER(25,8)	Day end Units
9	Plan NAV	NUMERIC(25,8)	Day end Plan Level NAV
10	Plan AUM	NUMBER(25,2)	Day end Plan Level AUM
11	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Table C12: Nominee Master

Sr. No.	Field Name	Type	Remarks
1	MF_SEBI_REG_NO	VARCHAR2(30)	SEBI registration of the Mutual Fund
2	RTA_CODE	VARCHAR2(20)	CAMS/KARVY
3	Folio_No	VARCHAR2(15)	Folio Number
4	Scheme Code	VARCHAR2(20)	Scheme Code from Scheme Master
5	Plan Code	VARCHAR2(20)	Scheme Plan Code unique to each Plan
6	Nominee_name	VARCHAR2(150)	Nominee Name
7	Nominees_DOB	DATE	YYYYMMDD
8	Nominee_PAN	VARCHAR(10)	PAN of Nominee
9	Nominee_Allocation	INTEGER	% of allocation
10	Nominee_Relationship	VARCHAR2(150)	
11	Nominee_Guardian_name	VARCHAR2(150)	Nominee Guardian Name
12	Nominee_Guardian_PAN	VARCHAR(10)	PAN of Nominee Guardian
13	OPT_OUT_FLAG	CHAR(1)	Y/N
14	FUND_TYPE	VARCHAR2(3)	Allowed Values: 1. MF 2. SIF

Table C13: Transaction payout Details

Sr. No.	Column	Data Type	Remark
1	MF_SEBI_REG_NO	VARCHAR2 (30)	SEBI registration of the Mutual Fund
2	RTA_CODE	VARCHAR2 (20)	RTA Code
3	REF_NO	VARCHAR(100)	Transaction Reference No as maintained by RTA
4	Process Date	DATE	As provided in the MF Investor Transaction Details
5	Pay Out Date	DATE	Pay Out date is mandatory wherever Standard Transaction Type are the following : 1. Redemption 2. IDCW Payment
6	Rejected TXN REF_NO	VARCHAR (100)	In case of a Rejected Transaction. Reference No of the rejected transaction reference (Only for CAMS)
7	Pay Out Ref No	VARCHAR (100)	Reference number of the pay-out entry. (For Kfin only.)
8	Rejection Date	DATE	In case of a Rejected Transaction. The process date of Rejected transaction
9	Pay Out Mode	VARCHAR (50)	Electronic / Warrant

D. DETAILS OF REPORTING REQUIREMENTS AS PER THE PROVISIONS OF THE MASTER CIRCULAR

Details of the requirements prescribed under various clauses of the Master Circular that are covered through the offsite inspection reporting formats, are as under:

Sr. No.	Paragraph Reference number of the Master Circular	Requirement	Table Reference
1.	2.6.2	Deployment of liquid net worth by Asset Management Company (AMC)	AMC Net Worth Report.
2.	3.6	Interval Schemes/Plans	Monthly Investment Report, Scheme Master
3.	3.7	Categories of Schemes, Scheme Characteristics and Type of Scheme (Uniform Description of Schemes)	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report.
4.	3.7 of Master Circular for Mutual Funds dated June 27, 2024	Capital Protection Oriented Scheme	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report.
5.	3.11	Timelines for Rebalancing of Portfolios of Mutual Fund Schemes	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report.
6.	4.2	Gold Exchange Traded Fund Scheme	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report.
7.	4.2	Norms for Silver Exchange Traded Funds (Silver ETFs)	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report.
8.	4.3	Portfolio Concentration Norms for Equity Exchange Traded Funds (ETFs) and Index Funds	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report.

9.	4.4	Norms for Debt Exchange Traded Funds (ETFs)/Index Funds	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report.
10.	4.4	Prudential limits and disclosures on portfolio concentration risk in debt oriented mutual fund schemes	Monthly Investment Report, Scheme Master.
11.	5.1	With the overall objective of management of key risks involved in mutual fund operation, the Risk Management Framework (RMF) shall provide a set of principles or standards, which inter alia comprise the policies, procedures, risk management functions and roles & responsibilities of the management, the Board of AMC and the Board of Trustees.	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report.
12.	5.5	Creation of segregated portfolio in mutual fund schemes	Monthly Investment Report, Scheme Master.
13.	5.6	Risk management framework for liquid and overnight funds	Monthly Investment Report, Scheme Master.
14.	5.7	Prudential Norms for Liquidity Risk Management of Open Ended Debt Schemes	Monthly Investment Report, Scheme Master, Monthly Potential Outflow Factor Report
15.	6.16	Product Labelling in Mutual Funds	Monthly Investment Transaction Report, Monthly Risk-O-Meter Report, Scheme Master
16.	6.18	Potential Risk Class Matrix	Monthly Investment Transaction Report, Monthly Potential Risk Class Report, Scheme Master
17.	7.1	Formation of Audit and Valuation Committees by the Trustees and/or AMC	AMC Board and Committee Report
18.	7.13	Alignment of interest of Asset Management Companies (AMCs) with the Unitholders of the Mutual Fund Schemes	Scheme Master, AMC Master, MF Investor Transaction Details

19.	7.14	Alignment of interest of 238 Designated Employees of Asset Management Companies (AMCs) with the Unitholders of the Mutual Fund Schemes	Scheme Master, AMC Master, MF Investor Transaction Details
20.	7.19	Minimum Number of investors	Scheme Master, Investor Master, Investor Holding Master
21.	7.20	Minimum Assets under Management (AUM) of Debt Oriented Schemes	Scheme Master, Monthly AUM Report
22.	7.26	Role of Mutual Funds in Corporate Governance of Public Listed Companies	Voting Report, Scheme Master
23.	8.2.5	The AMC, its sponsor, employees of AMC and Trustee shall not be permitted to transact (buy or sell) in the units of such schemes that are under the process of being wound up. The compliance of the same shall be monitored both by the Board of AMC and Trustee.	MF Investor Transaction Details, Plan Master, Scheme Master.
24.	9.4	Uniform Cut off Timings for applicability of Net Asset Value of Mutual Fund scheme(s) and/ or plan(s)	MF Investor Transaction Details, Plan Master, Scheme Master.
25.	10.5 of Master Circular for Mutual Funds dated June 27, 2024	Transaction Charge	MF Investor Transaction Details
26.	10.7.1	Aggregate value of "illiquid securities" under a scheme, which are defined as nontraded, thinly traded and unlisted equity shares, shall not exceed 15 per cent of the total assets of the scheme and any illiquid securities held above 15 per cent of the total assets shall be assigned zero value.	Monthly Investment Report

27.	10.19.1	All AMC's shall ensure that similar securities held under its various schemes shall be valued consistently.	Monthly Investment Report
28.	Sub-Regulation (9) of Regulation 66	A mutual fund scheme may charge expense incurred towards brokerage, for the purpose of execution of trade, over and above the base expense ratio subject to a maximum of 0.06 per cent of trade value in case of cash market transactions and 0.02 per cent of trade value in case of derivatives transactions. Expense charged towards brokerage, over and above the specified limit, shall be part of the base expense ratio limit specified under sub-regulation (7).	Monthly Investment Transaction Report
29.	11.10	Allocation of Borrowing Costs	Monthly Investment Report
30.	13.1	Investment in Non-convertible Preference Shares	Monthly Investment Report, Scheme Master
31.	13.1	Investments in Units of Venture Capital Funds	Monthly Investment Report, Scheme Master
32.	13.1	Investment limit for government guaranteed debt securities	Monthly Investment Report, Scheme Master
33.	13.1	Investment Restrictions for Securitised Debt	Monthly Investment Report, Scheme Master
34.	Item No. (2) of Paragraph 13.1	Introduction of credit risk based single issuer limit for investment by mutual fund schemes in debt and money market instruments	Monthly Investment Report, Scheme Master.
35.	Item No. (3) of Paragraph 13.1	Investment in Listed and Unrated Debt Instruments	Monthly Investment Report, Scheme Master

36.	Item No. (9) of Paragraph 13.1	Investment in Instruments having Special Features	Monthly Investment Report, Scheme Master
37.	Item No. (10) of Paragraph 13.1	Restrictions on Investment in debt instruments having Structured Obligations / Credit Enhancements:	Monthly Investment Report, Scheme Master
38.	13.2	Investments by Liquid Schemes and plans	Monthly Investment Report, Scheme Master, Plan Master.
39.	13.4	Investments by Index Funds	Monthly Investment Report, Scheme Master.
40.	13.5	Investment by close ended debt schemes	Monthly Investment Report, Scheme Master.
41.	13.7	Investments in Short Term Deposits (STDs) of Scheduled Commercial Banks – pending deployment	Monthly Investment Report, Scheme Master
42.	13.8	Participation of Mutual Funds in repo corporate debt securities	Monthly Investment Report, Scheme Master, Monthly Investment Transaction Report
43.	13.9	Transactions in Corporate Bonds/Commercial Papers through Request for Quotes (“RFQ”) platform	Monthly Investment Transaction Report.
44.	13.11	Overseas Investment limits for Mutual Funds	Monthly Investment Report, Scheme Master
45.	13.12	Investments in Indian Depository Receipts (IDRs)	Monthly Investment Report, Scheme Master
46.	13.13	Investments in units of REITs / InvITs	Monthly Investment Report, Scheme Master
47.	13.15	Norms for investment and disclosure by Mutual Funds in derivatives	Monthly Investment Report, Scheme Master

48.	13.15.1	Writing of Covered Call Options by Mutual Fund Schemes : Mutual funds have been permitted to write call options under a covered call strategy	Monthly Investment Report, Scheme Master
49.	13.16	Participation of mutual funds in Exchange Traded Commodity Derivatives	Monthly Investment Report, Scheme Master
50.	13.17	CDS – mutual funds as users (protection buyers)	Monthly Investment Report, Scheme Master
51.	13.18.1	Cumulative Gross Exposure Limits	Monthly Investment Report, Monthly AUM Report, Scheme Master,
52.	13.19	Inter Scheme Transfer of Securities	Monthly Investment Transaction Report
53.	15.3	Transfer of Redemption or Repurchase Proceeds	MF Investor Transaction Details, Scheme Master
54.	15.4	Payment of interest for delay in dispatch of redemption and/or repurchase proceeds and/or IDCW	MF Investor Transaction Details, Scheme Master
55.	15.11	Instant Access Facility	MF Investor Transaction Details, Scheme Master
56.	17.6	Monthly Investment Transaction Report	MF Investor Transaction Details